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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.11.2023

NOTICE

Please take notice that the following matters listed in the Court-III on 08.11.2023 at 02:00 PM will not be taken up. The next date of Hearing is 17.11.2023.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Shirish Vinod Shah (HUF).	Anirudh	Atul Menon
	No. 273 of 2019	Vs.		
		Bharti Telecom Ltd & Ors.		Aakanksha
				Kaul(R2)
	(PH)	With		Ashim Sood (R3)
2.	Comp. App. (AT)	Hasmukh Mithalal Nagori.	Anirudh	Atul Menon
	No. 274 of 2019	Vs.		
		Bharti Telecom Ltd & Ors.		Aakanksha
				Kaul(R2)
	(DII)			Ashim Sood (R3)
	(PH)	With		, ,
3.	Comp. App. (AT)	Adwaeet A. Shah & Ors.	Anirudh	Atul Menon
	No. 275 of 2019	Vs.		A alreadreh o
		Bharti Telecom Ltd & Ors.		Aakanksha
				Kaul(R2)
	(PH)	With		Ashim Sood (R3)

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4.	Comp. App. (AT)	Mahendra A Shah & Ors.	Anirudh	Atul Menon
	No. 276 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors.		Kaul(R2)
				A 1 ' C 1 (D2)
	(PH)	With		Ashim Sood (R3)
5.	Comp. App. (AT)	Chhaya Kamlesh Parekh.	Anirudh	Atul Menon
	No. 277 of 2019	Vs.		
		Bharti Telecom Ltd & Ors.		Aakanksha
				Kaul(R2)
	(PH)	With		Ashim Sood (R3)
			A : 11	A. 136
6.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs.	Anirudh	Atul Menon
	10. 278 01 2017	Bharti Telecom Ltd & Ors.		Aakanksha
				Kaul(R2)
	(PH)			Ashim Sood (R3)
	, ,	With		
7.	Comp. App. (AT)	Ramesh Shah.	Anirudh	Atul Menon
	No. 279 of 2019	Vs. Bharti Telecom Ltd & Ors.		Aakanksha
		Bharti Telecom Eta & Ois.		Kaul(R2)
	(PH)			Ashim Sood (R3)
	(111)	With		Asimii Sood (RS)
8.	Comp. App. (AT)	Bharati Vinod Shah.	Anirudh	Atul Menon
	No. 280 of 2019	Vs.		Aakanksha
		Bharti Telecom Ltd & Ors		Kaul(R2)
	(PH)	With		Ashim Sood (R3)
9.	Comp. App	Akash Khandelwal & Ors.	Manoj Kumar	Atul Menon
	(AT) No. 336 of	Vs.		
	2019 & I.A. No.	Bharti Telecom Ltd. & Anr.		
	443 of 2021			
		With		
	(PH)	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		
10.	Comp. App. (AT)	Shubham Gupta	Sandeep Bisht	Dhruv Rana
10.	No. 337 of 2019	Vs.	Sandeep Disin	Dinay Kana
		Bharti Telecom Ltd & Ors.		Gopal Singh-R2
				Ashim Sood-R3
	(PH)			
		With		
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11.	Comp. App. (AT)	Manish Lamba & Ors.	Rohan Chawla	Dhruv Rana
	No. 338 of 2019	Vs.		
		Bharti Telecom Ltd & Ors.		Gopal Singh-R2
				Ashim Sood-R3
	(PH)			Asimii Sood-RS
	(111)	With		
12.	Comp. App. (AT)	Rajesh Jain	Shikhar Shrivastava	Dhruv Rana
	No. 339 of 2019	Vs.		
		Bharti Telecom Ltd & Ors.		Gopal Singh-R2
				Ashim Sood-R3
	(PH)			Asinin 300d-R3
	(111)	With		
13.	Comp. App. (AT)	Pannalal Bhansali	Udit Gupta	Dhruv Rana
	No. 340 of 2019	Vs.	1	
		Bharti Telecom Ltd & Ors.	Eshna Kumar	Shaurya Mittal-R1
				Gopal Singh-R2
	(PH)			Gopai Siligii-K2
	(FH)	*****		Ashim Sood-R3
		With		
	(1.E)		25 11 75 111	77 1 01 1
14.	Comp. App. (AT)	Anuradha Modi & Ors.	Manish Kaushik	Kamal Shankar
	No. 354 of 2019	Vs.		Atul Menon
		Bharti Telecom Ltd & Ors.		7 Real Menon
				Tanmay Sharma-R1
	(PH)			Wil AN C 1
				Vikrant N. Goyal-
				R3
		I .		1

By order of Hon'ble Chairperson -Sd/-

Registrar